NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

ION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MRZYAMBAK

RANNIN

Pof Tonan

ORDER

Counsel for petitioner present. The matter was wrongly posted today. Post the matter on 03.01.2018.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)